है और साभारण सभा की बैठक नहीं बुलायी गयी है।

कर्मचारियों द्वारा अपने बेतन और वोनस से भुगतान की जायज मांग करने पर प्रवन्धकों ने गैरकानूनी तालाबन्दी कर दी है जिससे संस्था के अस्तित्व को सतरा उत्पन्न हो गया है।

अतः सरकार से मांग है कि इस संस्था में धन के दुरुपयोग और कुप्रबन्ध के आरोपों की निष्पक्ष जाँच करायी जाये साथ ही इसकी तालाबन्दी सरम कराने और कर्मचारियों को न्याय दिलाने की कार्रवाई की आय।

(vi) Need for introducing more trains between Diamond Harbour and Sealdah

SHRI NIRMAL SINHA (Mathurapur): daily commuters mostly Thousands of and office-goers, students business men tremendous troubles from the caused due to small number of congestion uptrains in the Diamond morning from Harbour. specially commuters from Dhamua, Hotor, etc. can hardly get their within the safe position of the compartment, and have to travel daily with risk. Women and children cannot avail the up-trains in the morning. It is a problem of the villagers of Diamond Harbour-Baruipur line to have a consultation with a physician at Baruipur, the nearby rural to twn, if they become sick. It is alsmost impossible to take a patient to nearby hospital as there is no parallel metalled road. To mitigate the tremendous trobble and inconvenience. I urge upon the Railway Minister to increase the number of up-trains in the morning from Diamond Harbour and down trains from evening. J also suggest to Sealdah in the afford one new Magrahat Local, that will start from Magrahat within 6.30 to 7.30 and SB 80 and convert SB 70 Baraipur Local as Magrahat Local and again for provide at least one down return please train from Sealdah between 1715 to 1745.

(vii) Need to introduce one more passeng r train between Rayagada and Jharsuguda

SHRI RASA BEHARI BEHERA (Kalahandi): There is only one up and one down passenger train ruppning between Raygada and Jharsuguda in S.E. Railway since last 20 years. Many new industrial have come up at Jharsuguda. Sambalpur, Baragarh, Titlegarh, Bolangir and Kalahandi areas in the State of Orissa. Sambalpur district is called the granary of Orissa due to the irrigation net work of Hirakud dam, but it is regrettable that this section is totally neglected. People working in various industrial organisations and farms are finding it very difficult to go from one place to another in the absence of adequate train facilities as express trains do not stop at the small stations.

In view of this, I request the Minister of Railway to introduce one more passneger train betwenn Rayagada and Jharsuguda with immediate effect.

(viii) Need for providing adequate funds for timely completion of Canel water schemes in Barmer and Jalore districts of Rajasthan

श्री वृद्धि चन्द्र जैन: उपाघ्यक्ष महोदय, मैं नियम 377 के अघीन निम्नलिखित विषय की ओर सदन का घ्यान आकृष्ट करना चाहता हूं:

राजस्थान प्रान्त के रेगिस्तानी बाड़मेर एवं बंगलौर जिलों में सिंचाई के लिए नर्मदा जल-विवाद न्यायाधिकरण ने अपने एवार्ड के द्वारा नर्मदा जल का 0.50 मिलियन एकड़ फुट आवंटित किया है।

राजस्थान सरकार ने उन जिलों में जल से भूमि के 99035 हैक्टेयर कृषि योग्य क्षेत्र की सिचाई करने का प्रस्ताव प्रस्तुत किया है परन्तु परियोजना रिपोर्ट अभी तक प्रस्तुत नहीं की है। अतः केन्द्र सरकार राज्य सरकार पर प्रभाव